

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

41.C.P. 4429/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.09.2019**

NAME OF THE PARTIES: Hargun P. Godhwani & Anr

v/s.

Godhwani Brothers India Pvt Ltd & Ors

SECTION 97 OF COMPANIES ACT, 2013

ORDER

At the request of the Counsel for the Petitioner, list this matter on
09.10.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)